

of any Government. So, it should be incorporated in the Fundamental Rights of our sacred Constitution.

[*Translation*]

(iii) Need to direct Tamil Nadu Government to provide basic facilities to pilgrims visiting Rameshwaram

SHRI JAI PRAKASH AGARWAL (Chandni Chowk): Mr. Deputy-Speaker, Sir, through you, I would like to draw the attention of the Government towards the place of pilgrimage-Rameshwaram. Not only devotees from all over the country pay visit to this religious place, but thousands of tourists from all corners of the globe come here every year. Pilgrims, who visit this place, have deep religious faith in it. But it is regrettable to say that no facilities have been provided to the pilgrims by the State Government. Roads are not good. No proper board and lodging facilities are available. Drinking water and medical facilities are also not available for the pilgrims.

While drawing the attention of the Government towards these difficulties, I strongly request the Central Government to issue necessary directions to the State Government to remove the aforesaid difficulties at the earliest and provide the requisite financial assistance also so as to mitigate the difficulties being faced by the pilgrims and foreign tourists visiting this place with religious faith.

(iv) Need to set up more public sector undertakings in Bihar to solve unemployment problem

SHRI RAMBHAGAT PASWAN (Rosra): Mr. Deputy Speaker, Sir, it is imperative to set up at least 100 additional public sector undertakings in Bihar to solve the problem of unemployment in Bihar which is reeling under ever increasing problem of unemployment.

Every year lakhs of youths are coming out of schools and colleges after receiving education, but all of them are not getting employment. Although, a provision has been made under Jawahar Rozgar Yojana to provide employment to at least one member of each family in the rural areas, yet the fact remains that there are only 14 public sector undertakings in Bihar, in which only 4.50 lakh people are employed. In order to provide employment to nearly 1,87,00,000 educated and uneducated unemployed persons in Bihar, at least 100 public sector undertakings are required to be set up. Due to the irregularity of monsoon and failure of crops, poverty and unemployment are on the rise. So, I would urge upon the Government to set up at least 100 additional public sector undertakings in Bihar, particularly in the flood affected areas.

[*English*]

(v) Need to set up a new railway station between Goregaon and Jogeshwari in Bombay

SHRI ANOOPCHAND SHAH (Bombay North): I would like to draw the attention of hon. Ministers of State for Railways to the demand of people from Goregaon, Motilal Nagar, Ram Mandir Road, Sharma Ind. Estate, Khas Bazar, Shiwara, Betiram Boug, Anand Nagar and Lokhandwala Complex of Andheri and Jogeshwari.

Residents of these places are experiencing great hardships in reaching Suburban railway stations as the distance between Jogeshwari and Goregaon is about 3.5 k.ms. This is the longest distance between any two stations on suburban sections of Western Railway.

It is understood that there is a proposal to have one new Railway Station between Goregaon and Jogeshwari. This was also announced by General Manager, West Railway at a meeting in Bombay during December, 1988 that construction of New Station will start shortly.

[Sh. Anoopchand Shah]

I urge upon the Government that looking towards the fast development of area in regard to Housing Complexes and Industrial Units, Government should provide a new railway station on suburban section of Western Railway between Goregaon and Jogeshwari, Bombay.

(vi) Need to set up non-pollutant industries in Goa

SHRISHANTARAM NAIK (Panaji): The economy of the new State of Goa is fast developing. However, due to the environment reasons, the Government of Goa is selective in the matter of choosing the type of industries to be set up. Since Goa has to discourage several proposals with respect to setting up of industries in order to protect the natural beauty of its sea-beaches, rivers, forests and other greenery, it has to pay a heavy price in terms of revenue and employment.

Industrial proposals of the type Goa desires to have are not forthcoming. Pollution prone industrial proposals are many but non-pollutant and that too with employment potential, are not many.

I, therefore, request the Government of India to establish a Public Sector Non-Pollutant Industrial Project preferably electronic one, in the State of Goa.

MR. DEPUTY SPEAKER: Now, the House shall take up Karnataka Budget.

SHRI SHANTARAM NAIK (Panji): I have got one small submission to make regarding the decision of the Indian Cricket Board imposing a ban on cricket players. In the morning we could not make it.

MR. DEPUTY-SPEAKER: O.K. They will take care of it. It has already been reported

(Interruptions)

MR. DEPUTY-SPEAKER: Nothing will go on record. I am not allowing it.

*(Interruptions)**

MR. DEPUTY SPEAKER: Nothing will go on record.

*(Interruptions)**

14.23 hrs.

KARNATAKA BUDGET, 1989-90—
GENERAL DISCUSSION AND DEMANDS
FOR GRANTS—KARNATAKA, 1989-90
CONTD.

[English]

MR. DEPUTY SPEAKER: The House now shall take up further general discussion and voting on the Demands for Grants in respect of the Budget for the State of Karnataka for 1989-90.

Shri Ghorpade.

SHRI M Y GHORPADE (Raichur): Mr. Deputy Speaker, when I look at the budget which has been placed before the Parliament and also precarious conditions of the finances of Karnataka, my mind inevitably goes back to 1972 when the then newly elected Government, Congress Government had to inherit a legacy of as much as Rs. 71 crores of over-draft and Rs. 45 crores of deficit. I must say here that if it was not for the tremendous understanding and special assistance that the then Government of India under the leadership of Mrs. Indira Gandhi had gone to Karnataka we would not have been able to tide over the situation. But the experience also taught us to make a supreme effort in the next few years at resource mobilisation, at financial discipline and giving the right priority to irrigation, power and programmes which directly benefit the people below the poverty line. As one who was closely associated with that development as Finance Minister of Karnataka for six years, I really feel extremely sorry and sad to see that the State has come to this pass.